

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT

Order No. 183

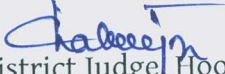
Dated 03.07.2020

Perused the letter no. 61 dated 03.07.2020 of Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Hooghly, Sadar. Sri Sugata Seal, Bench Clerk attached to the Court of Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Hooghly, Sadar shall remain on quarantine leave for a period of 15 days with effect from this day (i.e. 03.07.2020), due to detection of COVID-19 among the members of family of Sri Seal.

Sri Sasanka Mondal, Sheristadar attached to Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Hooghly, Sadar will act as Bench Clerk during the period of absence of Sri Seal.

District Nazir, Hooghly, Sadar is directed to take all necessary measures to sanitize the Court Room of Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Hooghly, Sadar positively by 06.07.2020.

Inform all concerned.

  
District Judge Hooghly.  
03.07.2020

Memo No. 1095(3)/COVID-19 Dated 03.07.2020

Copy forwarded for information and taking necessary action to :-

1. Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Hooghly, Sadar
2. Sri Sugata Seal, Bench Clerk attached to the Court of Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Hooghly, Sadar
3. District Nazir, Hooghly, Sadar

  
District Judge Hooghly.  
03.07.2020